

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-87/2013(pt.)/8275/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
District & Sessions Judge,
Jorhat.

Dated Guwahati, the rd 22 September, 2023.

Sub:- **Extension of Earned Leave.**

Ref:- Your Memo No.JJA/9113/2023, dtd. 11.09.2023.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that you have been granted **extension of Earned Leave from 13.09.2023 till 20.09.2023, alongwith station leave permission, till 20.09.2023.** Further, the Additional District & Sessions Judge, Jorhat and in his absence, the next seniormost Judicial Officer available at the station will remain in charge of your court and office till you assume charge.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-87/2013(pt.)/8276-8277/A, dated, 22-09-23

Copy to:-

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
- ✓ 2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)

[Signature]